

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

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**Subject: One Day Training Programme on "Handling Survivors of Sexual Violence Cases at Hospitals" on 16<sup>th</sup> of February, 2020 at Jammu and Kashmir State Judicial Academy, Jammu.**

## ORDER

**No:** 1410

**Dated:** 14-02-2020

The following Judicial Officers are hereby nominated for attending One Day Training Programme on "Handling Survivors of Sexual Violence Cases at Hospitals" scheduled to be held at Jammu and Kashmir State Judicial Academy, Jammu on 16th of February, 2020 at 09:45 am sharp.

S.No	Name of the Judicial Officer
1.	Sh. Mohammad Akram Chowdhary, Principal District and Sessions Judge, Samba.
2.	Smt. Nighat Sultana, Addl. District Judge (Bank Cases), Jammu.
3.	Sh. Zubair Ahmad Raza, Addl. District and Sessions Judge, Doda.
4.	Sh. Tahir Khursheed Raina, Addl. District and Sessions Judge, Jammu.
5.	Smt. Kalpana Revo, Addl. District Judge (Matrimonial Cases), Jammu.
6.	Sh. Jatinder Singh Jamwal, Addl. District and Sessions Judge, Kathua.
7.	Sh. V.S Bhou, 2nd Addl. District and Sessions Judge, Jammu.
8.	Sh. Kamlesh Pandita, Principal District and Sessions Judge, Reasi.
9.	Ms. Kusum Lata Pandita, Addl. District and Session Judge, Rajouri.
10.	Sh. Mohammad Rafiq Chak, CJM, Udhampur.
11.	Sh. Ajay Kumar Gupta, CJM/Sub-Judge Samba.
12.	Sh. Sudhir Khajuria, CJM, Kishtwar.
13.	Sh. Yash Paul Sharma, CJM Kathua.
14.	Sh. Madan Lal, Sub-Judge (Electricity Magistrate), Batote.
15.	Ms. Renu Dogra, Sub-Judge, Bhandarwah.
16.	Ms. Sudesh Sharma, Electricity Magistrate, Jammu.
17.	Smt. Rajni Sharma, Excise Magistrate, Jammu.
18.	Ms. Preet Simran Kour, Munsiff, Jammu.
19.	Smt. Geeta Kumari, Munsiff, R.S Pura.
20.	Smt. Anjana Rajput, Munsiff, Sunderbani

**By Order.**

*(Permod Kumar)*  
**(Permod Kumar)**  
**Dy.Registrar(Adm)**

**No:** 36050-54/GS

**Dated:** 14/02/2020

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu for information.
4. Principal District & Sessions Judges \_\_\_\_\_ for information and necessary action.
5. Director, J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers, accordingly.
6. Registrar Computers, High Court of J&K, with the request to upload the same on the official website of the High Court.

*(Permod Kumar)*  
**Dy.Registrar(Adm)**